

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/607/(IB)/2017
NAME OF THE PETITIONER(S) : V. MANOHARAN & 31 ORS
NAME OF THE RESPONDENT(S) : ASSOCIATED CYLINDERS & ACCESSORIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	S. SATISH	Counsel for Petitioner	
2)	E. OM PRAKASH. A/B G. Ashokpathy.	Counsel for Respondent.	

ORDER

Mr. S. Satish, Counsel for the Petitioner present. Mr. G. Ashokpathy Counsel for the Respondent present. They submitted the arguments. **Reserved for orders.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)